COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 139 OF 2017 <u>&</u> APPEAL NO. 140 OF 2017

Dated: 1st December, 2017

In the matter of:

NTPC Limited	 Appellant(s)
Vs.	
M. P. Power Management Company Limited & Ors.	 Respondent(s)

<u>ORDER</u>

The Bench did not assemble today. List the matter on 30.01.2018.

COURT MASTER